

PROCEEDINGS OF THE DISTRICT JUDGE, KOZHIKODE
Present :- Sri.S.Krishnakumar, District Judge

Sub :- Estt - District Court, Kozhikode –Promotion, Transfer and posting of staff members - Orders – Issued.

Ref:- Order No A1 – 22 / 2022 dated 17.06.2022 of the District Judge, Kozhikode.

ORDER NO. A1- 22/2022

Kozhikode, Dated :30.06.2022

1. Smt.Priya.B (PEN 623099) Attender, District Court, Kozhikode is promoted as Amin and posted as such to District Court, Kozhikode and deputed to Gram Nyayalaya Koduvally at Thamarassery in the existing vacancy.
2. Sri.Sudheesh.P (PEN 667437) Process Server, District Court, Kozhikode is appointed by transfer as Attender and posted as such in the same court ~~in the existing vacancy.~~ Vice SI No : 1.

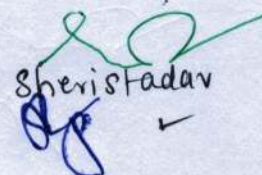
The Joining Time of SI No 1 is restricted to three days on public Interest .The Presiding officer concerned is directed to relieve the incumbents forthwith.

sd/-
DISTRICT JUDGE

To

1. The Nyayadhikari, Gram Nyayalaya Koduvally at Thamarassery.
- copy to
1. The Court Manager, District Court, Kozhikode.
 2. The Senior Superintendent, District Court, Kozhikode.
 3. The Junior Supdts. II/III/ IV, DSA, District Court, Kozhikode.
 4. The Secretary, KCJSO, District Committee, Kozhikode.
 5. The Secretary, KDJECCS Ltd. Kozhikode.
 6. The File. 7. The Proceedings file.

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